

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 30th March, 2019

NO. LJ (B) 17/2019/119 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Tokerlin Khonglah, Asst. Director, O/o C.E, PWD (Buildings).	East Khasi Hills, Shillong	Deputy Commissioner, East Khasi Hills.
2.	Smt. Agatha Doreen Blah, Superintending Engineer, O/O Chief Engineer Water Resources.	-do-	-do-
3.	Shri Ezekiel Lyngdoh, Executive Engineer, O/O Executive Engineer, PWD Mawsynram Division.	-do-	-do-
4.	Smti Maureen J.A. Sangma, DFO, O/o Social Forestry Division, Lachumiere, Shillong.	-do-	-do-
5.	Smti Iadalin Tariang, Asst. Director O/o Directorate of Social Welfare, Lachumiere, Shillong.	-do-	-do-
6.	Shri Bakordor Lyngdoh Nonglait, Jt. Director O/o Directorate Local Fund Audit, Meghalaya, Shillong.	-do-	-do-
7.	Smti Mary Biple Ritshong, Superintending Engineer, O/o Superintendent Engineer, Water Resource.	-do-	-do-
8.	Shri Arup Nath, Joint Director O/o Dir Employment and Craftsmen Training.	-do-	-do-
9.	Shri Aibanshngain Swer, Director O/o Meghalaya Basin Development Authority (Head Office), Upper Nongrim Hills, Shillong.	-do-	-do-
10.	Smti J. Lyngwa, Deputy Director O/o Employment Craftsmen & Training.	-do-	-do-
11.	Shri Welton Kharrngi, Assistant Director Directorate	-do-	-do-

	of Programme Implementation & Evaluation.		
12.	Shri B. Wahlang, Asst. Commissioner of Taxes, O/o Commissioner of Taxes, Meghalaya, Shillong.	-do-	-do-
13.	Shri J.R. Marak, Jt. Director Sports Directorate of Sports & Youth Affairs, Meghalaya, Shillong.	-do-	-do-
14.	Shri Y. Laloo, Superintending Engineer, Department of Tourism, Meghalaya, Shillong.	-do-	-do-
15.	Shri R. Borah, Research Officer O/o Directorate of Economics & Statistics, Meghalaya, Shillong.	-do-	-do-
16.	Smti Monalisa Kharphanbuh, Assistant Director Divisional Employment Exchange, Shillong.	-do-	-do-
17.	Shri D.S. Massar, Jt. Director Directorate of Mineral Resources, Risa Colony, Shillong 793014.	-do-	-do-
18.	Shri Seibor J. Shabong, Asstt Director of Training Directorate of Employment and Craftsmen Training Groove Side, Keating Road.	-do-	-do-
19.	Shri I. Talang, Asst. Director O/o Directorate of Social Welfare, Meghalaya, Shillong.	-do-	-do-


(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dated Shillong, the 30th March, 2019

MEMO.NO. LJ (B) 17/2019/119 -A,
Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Joint Secretary to the Govt. of Meghalaya, Election Department & Addl. Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL.109/2015/161, Dt. 29.3.2019.
3. The Deputy Commissioner/District Election Officer, office of the Deputy Commissioner.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/